

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Ravi Rajan
JM LEAS

Petitioner

Ravi

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondents. Counsel for the Petitioner prayed for an adjournment. At request, the matter is adjourned. Put up on **21.08.2018 at 10.30 AM.**

MS

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)